

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 16 OF 2015**

**Dated: 24<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Green Energy Association** ..... Appellant (s)  
**Versus**  
**Madhya Pradesh Electricity Regulatory Commission & Anr.** .....Respondent (s)

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tabrez Mulawat

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.1  
Mr. G. Umapathy for R.2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **15.03.2016**. In the meantime, parties are requested to sit together to sort out the issue.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

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